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## **Declaration of Assets and Liabilities**

Year 2024-25

1.25 I.GEETA A	UMARI	SOI	ı/da	ughter/wife of Joy kishope prosad
	A CONTRACTOR OF THE PARTY OF TH			Bitae Levislative Assembly Secretariat
service and presently		The second section is a second second		
				vable, movable, bank balance, etc.) of
myself, my spouse an	d dependant	s*:		

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A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2,00,000/	MILL	NILL	NILL	NILL
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	U)SBT SBAK- 29,000/- (2)RD. Pez Month, RS-20,000/- (3)Fixdefasiks- RS-3900/-				
(iii)	Bonds, Debentures and Shares in companies	Shuees Rs25 000/- MFREEMONTY -10,000/-			225	7 (2) (2) (3) (3) (3) (3) (3) (3) (3) (3) (3) (3
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) LP(2000) Peconium PS-51, 29, (2) UC Ovastey Permium R. -9,784.304	-			
(v)	Motor Vehicles (details of make, etc.)	NILL	ALL STATE OF THE S			
(vi)	Jewellery (give details of weight and value)	Coold-209 Silver-109	-	v	-	
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	have to be indicated)  Description	Self	Spouse Name(S)	Dependent-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Neu	Neu	NOLL.	NDH	NUL
(H)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_	-		_	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	_				
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(i) Loans from Banks	NILL	NCLL
(ii) Loans from financial institutions		
(iii) Government Dues: (a) dues to departments dealing with government accommodation		
(b) dues to departments dealing with supply of water		
(c) dues to departments dealing with supply of electricity		
	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of

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de (e) de tra air	(d) dues to departments dealing with telephones	WILL	NILL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NILL	MILL
	(f) Other dues, if any	MILL	NELL
which Income Tax Return filed. Give also Permaner Account Number (PAN)]  (ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]  (iii) Sales Tax [Only in case of proprietary	surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent	Assessment year 2024-25 NILL OBRIKIYOTC	NOLL
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth	MILL	NILL
	(iii) Sales Tax [Only in	NILL	NILL
	(iv) Property Tax	NILL	NILL

## C. Personal Detail GPF/CPF/PRAN No.: 110184294409 Gender: F (M/F) Date of Birth: 2 4 0 1 1 9 9 5 (DD/MM/YYYY) Class/Group: - C (A/B/C) Cadre: Surganfler and Pailate Secretary (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District: - Manda, Bihar

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Coesta kumawi...

Designation: Personal Assistant

Department: Bihan legislative Assembly, Secondariat

Note:

Place: patre

Date: 11.02.2025

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.